

(b) the steps taken by Government for campaign on mass-media against an early marriage?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) The information is not readily available. The same will be collected from the State Governments/ Union territory administrations and will be laid on the Table of the House.

(b) A number of steps, including stress on education, have been taken by the Government for educating people about the consequence of the evil practice of child marriage through mass media, by involving voluntary organisations in the task and by other measures. These include radio programmes, exhibiting cinema slides posters and short documentary films on T.V, group discussions with rural women, etc.

#### **Extension of Air Timing**

1971. **SHRIMATI JAYAWANTI NAV- INCHANDRA MEHTA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to extend timing of All India Radio Programme upto 24 hours;

(b) if so, by which time;

(c) the percentage of population covered by All India Radio programmes at present, and

(d) the action Government propose to take to improve the quality of All India Radio programmes?

**THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):** (a) and (b) This is Govern-

ment's long term objective which is being achieved in stages depending upon availability of technical facilities, financial resources, etc.

(c) All India Radio at present provides through Medium Wave coverage to 95% of population of the country.

(d) Improvement of programmes is a continuous process in All India Radio. The quality of programmes is periodically reviewed at All India Radio Stations and at All India Radio Headquarters. Various schemes have been initiated which include experimenting with new formats, intensive training to different categories of staff, drama and music competitions to scout new talents, serialised productions, stereo transmission and introduction of compact discs.

#### **Bank Deposits**

1972. **SHRIMATI JAYAWANTI NAV- INCHANDRA MEHTA:** Will the Minister of FINANCE be pleased to state:

(a) the amount of deposits of nationalised banks and the State Bank of India as on June 30, 1987, 1988 and 1989;

(b) whether Government propose to take steps to attract more deposits in the banks; and

(c) the action taken by Government since December, 1989 in this regard?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) The amount of deposits of public sector banks as on the last Friday of June, 1987, 1988 and 1989 were Rs. 97318 crores, Rs. 113759 crores and Rs. 131703 crores respectively.

(b) and (c). Banks make deposits mobilisation efforts like organising savings weeks or fortnights and by introducing inno-

vative and attractive schemes. The rationalisation of interest rate structure by Reserve Bank of India also enables the banks to maintain a reasonable rate of growth of deposits.

[*Translation*]

#### **Pending cases in Rajasthan High Court**

1973. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that a large number of cases are pending in Rajasthan High Court for last several years; and

(b) if so, whether Government propose to fill up the vacant posts of judges or create new posts of judges in view of the number of pending cases?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The pendency of cases in Rajasthan High Court as on 31st December of 1987, 1988 and

1989 was 52998, 59374 and 70455 respectively.

(b) Yes, Sir. The Government propose to fill up the vacant posts and also to create new posts of Judges.

#### **Foreign Tourists Visited Rajasthan**

1974. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of TOURISM be pleased to state:

(a) the details of total number of foreign tourists who visited India during last three years and the number of those who went to Rajasthan, year-wise; and

(b) the scheme chalked out for the promotion of tourism in Rajasthan and also for Jaipur?

THE MINISTER FOR COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) The number of foreign tourists who visited India and Rajasthan during the last three years are as given below:

Year	Number of Tourists	
	India*	Rajasthan**
1	2	3
1987	11,63,774	3,48,000
1988	12,39,992	3,66,000
1989	13,37,232	4,15,000

\*Excluding nationals of Pakistan and Bangladesh.

\*\*As per information available from the State Government \*

(b) The schemes being taken up for the promotion of tourism in Rajasthan include continued wide publicity of tourist attractions of the State in overseas markets, production

of films and publicity material on Rajasthan and promotion of fairs and festivals. Jaipur forms part of the tourist circuit along with Delhi and Agra and is, therefore, being in-